GOVERNMENT OF INDIA MINISTRY OF COOPERATION

LOK SABHA UNSTARRED QUESTION NO. 3088 TO BE ANSWERED ON 22ND MARCH, 2022

COMMON HEADQUARTER FOR MUTLI-STATE COOPERATIVE SOCIETIES

3088. DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN:

Will the Minister of COOPERATION सहकारिता मंत्री be pleased to state:

- (a) the steps taken by the Government to have a common Headquarter for several Multi-State, nation-wide cooperative societies which deal with agriculture, textiles, Handicrafts, Realtors and other multi varied sectors with their branches in various States;
- (b) whether these nation wide cooperative societies are allowed to operate their financial accounts and administrative works from any where in the country; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF COOPERATION सहकारिता मंत्री (SHRI AMIT SHAH)

(a) to (c): As per the provisions of the Multi State Cooperative Societies Act, 2002 and rules made thereunder, every multi-State cooperative society shall have one principal place of business which shall be the registered office of the society. The registered address of a society can be anywhere in the country as specified in its bye-laws.
